

(b) whether the said persons have applied for temporary settlement of the land along with others, and while some others have been accorded with temporary settlement these persons have been denied;

(c) whether it is a fact that suppressing their prayer for settlement a wrong licence deed was registered in favour of unknown club at Cooch-Bihar which was declared by the Courts ineffective; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). The records of district authorities in Cooch Behar do not indicate that Shri Badal Chandra Guha Roy and Rati Kanta Saha are in possession of Government Khas Land at Kadamtala for nearly fifteen or sixteen years; on the other hand one Shri Krishnadas Banik had been in occupation of Government Khas land in Plot No. 924 in Mouza Sahar, Cooch Behar, for a long time and accordingly his name was recorded as unauthorised occupant in the revenue records. Shri Badal Chandra Guha Roy and Shri Rati Kanta Saha carried on their business in a shed situated on the land occupied by the said Shri Krishnadas Banik. Petitions were filed by Shri Rati Kanta Saha and Badal Chandra Guha Roy and Shri Krishna Das Banik for settlement of the land unauthorisedly occupied by them. On a full consideration of these petitions, a portion of the land was settled with Shri Krishnadas Banik with the approval of the Board of Revenue, West Bengal. The claim of Shri Krishnadas Banik received priority in view of his long occupation of the land as reflected in the record of rights.

(c) No, Sir.

(d) Does not arise.

हिन्दी में मन्त्रालयों के वार्षिक प्रतिवेदन

10320. श्री नारायण स्वरूप शर्मा : क्या संसद्-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विभिन्न मन्त्रालयों के वार्षिक प्रतिवेदनों के हिन्दी संस्करण उनके

अंग्रेजी संस्करणों से बहुत समय बाद सभा पटल पर रखे जाते हैं। और

(ख) यदि हां, तो क्या सरकार का विचार ऐसी व्यवस्था करने का है जिससे वार्षिक प्रतिवेदनों के हिन्दी तथा अंग्रेजी दोनों संस्करण एक साथ सभा पटल पर रखे जायें ?

संसद्-कार्य तथा संचार मन्त्री (डा० राम सुभग सिंह) : (क) और (ख). मन्त्रालयों/विभागों के वार्षिक प्रतिवेदन सभा पटल पर नहीं रखे जाते बल्कि संसद् के दोनों सचिवालयों के माध्यम से संसद् सदस्यों को परिचालित किये जाते हैं। वार्षिक प्रतिवेदनों के अंग्रेजी तथा हिन्दी संस्करण संसद् सदस्यों को, जहां तक व्यवहार्य हो, या तो साथ की साथ अथवा कम से कम समयान्तर से उपलब्ध कराये जाते हैं। इस बात का विशेष ध्यान रखा जाता है कि मन्त्रालयों/विभागों की अनुदानों की मांगों पर चर्चा से पूर्व ही प्रतिवेदनों की प्रतियां उपलब्ध हो सकें।

Berth Facilities at Cochin Port

10320-C. SHRI SRINIBAS MISRA :
SHRI MAHANT DIGVIJAI
NATH) :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that 4 ships loaded with rice and wheat are awaiting off Cochin Port for about the last one week for lack of berth facilities;

(b) the causes for the lack of berth facilities; and

(c) the steps taken to provide immediate berth facilities to those ships for unloading ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) No, Sir. Only two vessels carrying rice are waiting at present for berths, one of them since the 3rd May and the other since the 5th May. No wheat ship is waiting for berth.

(b) Out of a total of eight berth at